

Bhagirathi river to maintain the river regime. The additional water made available, is according to the agreement reached between India and Bangladesh. The recent wide-spread inundation in West Bengal is an account of unprecedented heavy wide-spread rain fall.

(b) Does not arise.

दिल्ली में आपत काल के दौरान पुनर्वासि कालोनियों में भेजे गये व्यक्तियों की संख्या

87. श्री शिव नारायण सरसूनिया : क्या निर्माण और आवास तथा पूर्ति और पुनर्वासि मंत्री यह बताने को तैयार करेंगे कि :

(क) दिल्ली शहर के बाहर कितने व्यक्तियों को पुनर्वासि कालोनियों में भेजा गया था और ऐसी कितनी कालोनियां हैं जहां उन्हें बसाया गया ;

(ख) क्या इन कालोनियों में नागरिक सुविधायें उपलब्ध कराई गई हैं ;

(ग) क्या ऐसी कालोनियां और कारोबार केन्द्र हैं जहां पानी और सीवर की सुविधायें हैं लेकिन वहां अभी तक कनेक्शन नहीं दिये गये हैं; और

(घ) पानी के कनेक्शन कब दिये जायेंगे ?

निर्माण और आवास तथा पूर्ति और पुनर्वासि मंत्री (श्री सिकन्दर बस्स) : (क) 26 कालोनियों में 8 लाख व्यक्ति ।

(ख) और (ग) : किसी भी पुनर्वासि कालोनी में सीवर की सुविधाएं उपलब्ध नहीं हैं । जलपूर्ति की सुविधा नलकवों द्वारा दी है लेकिन झुग्गी झोंपड़ी

उन्मूलन योजना के अर्धीन पृथक पृथक नल लगाने की कोई व्यवस्था नहीं है ।

(घ) इ: समय ऐसा कोई प्रस्ताव नहीं है ।

#### Regularisation of Unauthorised Colonies in Delhi

88. SHRI BEGA RAM CHAUHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number and names of unauthorised colonies proposed to be regularised during the current financial year;

(b) the rate at which development fee will be charged from the house-owners;

(c) whether East Moti Bagh, Sarai Rohilla, Padamnagar, Bagh Kadekhan will also be regularised; and

(d) if so, when and the steps taken by Government in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Delhi Development Authority proposes to regularise 50 unauthorised colonies during the current financial year, the list of which is enclosed. The Municipal Corporation of Delhi proposes to regularise 50 of the 275 unauthorised colonies. The names of these colonies have not been finalised and got approved from the Standing Committee of the Municipal Corporation of Delhi.

(b) No final decision has been taken.

(c) and (d). Padam Nagar and Bagh Kare Khan already stand regularised under the Corporation's re-development scheme of Sarai Rohilla Area as a Slum Improvement Scheme. The East Moti Bagh will be regularised after the question of ownership of land in this area is decided.

**LIST OF 50 COLONIES CONTEMPORATED TO BE REGULARISED DURING 1978-79 BY D.D.A.**

*Name of the Colony*

Sl. No.

1. Hari Nagar 'G' Block.
2. Shiv Nagar.
3. Virender Nagar.
4. Shiv Nagar Extension.
5. Hari Nagar 'A' Block.
6. Hari Nagar 'B' Block.
7. Hari Nagar 'B and E' Block.
8. Hari Nagar 'M' Block.
9. Hari Nagar 'M and S' Block.
10. Hari Nagar 'C' Block.
11. Hari Nagar Clock Tower.
12. Lajwanti Garden.
13. Janakpark and Extension.
14. Hari Nagar 'J' Block.
15. Krishna Park on Najafgarh Road.
16. Krishna Puri on Najafgarh Road.
17. Shanker Puri on Najafgarh Road.
18. Fateh Nagar Extension on Jail Road.
19. Lajwanti Garden Extn.
20. Gupta Colony.
21. Swan Park Extension.
22. Rani Bagh.
23. Hind Nagar.
24. Rishi Nagar.
25. Mehendra Park.
26. Raja Park, Shakurbasti.
27. Sant Nagar, Shakurbasti.
28. Rani Bagh, Shakurbasti.
29. Shakurbasti.
30. Bharat Nagar near Friends Colony.
31. Gobind Puri near Kalkaji.
32. Arjun Nagar.
33. Krishan Nagar.
34. Gautam Nagar.

35. Sanwal Nagar.
36. Sant Nagar.
37. Prakash Mohalla (Garhi)
38. Amrit Nagar Colony (Kotla Mubarakpur).
39. Gobind Puri Extension.
40. Jogabaj Extension.
41. Ashok Nagar.
42. Gaffor Nagar.
43. Noor Nagar.
44. Dr. Zakir Hussain Colony.
45. Batla House, Jamia Millia.
46. Shyam Nagar.
47. Amrit Nagar and Extn. Village Garhi.
48. Prem Nagar.
49. Kundan Nagar on Patparganj.
50. Jyoti Nagar and Extension.

**Literature for Adult Education Programme**

89. SHRI DHARM VIR VASISHT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that substantial percentage of literature printed for the National Adult Education Programme was in English; and not in the locally spoken languages; if so, reasons for the same;

(b) the nature and quantum of literature printed by the Central Ministry in various spoken languages vis-a-vis English; and

(c) the stress laid on specific motivational aspects of the N.A.E.P.?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. Most of the literature for National Adult Education Programme has been prepared in regional languages and in certain cases even in locally spoken dialects.